

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 02

Excise Appeal No. 10328 of 2017-SM

[Arising Out Of OIO-VAD-EXCUS-002-COM-031-16-17 Dated- 21/10/2016 Passed By
Commissioner of Central Excise, Customs and Service Tax-VADODARA-II)

Bhagwandas B Jindal

.....Appellant

M/S Pet Metals Pvt Ltd, Plot No. 242/1 And 2
Gidc Waghodia, VADODARA
GUJARAT

VERSUS

CGST & Central Excise Vadodara-I

.....Respondent

GST Bhavan, Arkee Garba Ground, Nr. Telephone
Exchange, Subhanpura, Vadodara, Vadodara, Gujarat-390023

APPEARANCE:

Shri. A Banerjee, Advocate for the Appellant

Shri. Himanshu P Shrimali, Superintendent (AR) for the Appellant

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 27.11.2024

DATE OF DECISION: 27.11.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10327 of 2017.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi